

Court-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 76 of 2014

Dated : **8th August, 2014**

Present : **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Talwandi Saho Power Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Advocate
Ms. Shikha Ohri for R-1

Mr. Sakesh Kumar for PSERC

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **22nd August, 2014.**

(Justice Surendra Kumar)
Judicial Member

vt

(Rakesh Nath)
Technical Member